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WRITTEN ANSWERS TO QUESTIONS

STATEMENT

JANUARY 7,1991

[English]

Maharashtra-Karnataka Border Dispute

SHRIJOSS FERNANDEZ: *147. SHRI SHANTARAM POTDUKHE:

Will the PRIME MINISTER be pleased to state:

- (a) whether the implementation of Mahajan Commission Award on Karnataka-Maharashtra border dispute is pending with the Union Government;
 - (b) if so, when the report was presented;
- (c) whether the Union Government had convened any meetings of the Chief Ministers of both the States to solve the above border dispute;
- (d) if so, the number of meetings held during the last three years;
- (e) the time by which a final decision is likely top be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MIN-ISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRISUBODH KANT SAHAY): (a) and (b). The Mahajan Commission submitted its report on the 25th Augest, 1967. The implementation of the Commission's recommendations can be done only after the concerned State Governments of Maharashtra and Karnataka accept them.

- (c) and (d). A statement is given below.
- (e) It does not seem possible to set any time frame till both the State Governments come to some understanding.

An effort was made to have a meeting of the Home Minister with both the Chief Ministers on 9th May, 1988, but this date did not suit the Chief Minister of Karnataka. Thereafter, the Chief Minister, Karnataka was invited for a discussion with the then Home Minister on 17.4.89. He however, requested for an alternative date and accordingly 3.5.89 was fixed fr the meeting. However, this did not materialise in view of imposition of President's rule in the State w.e. f. 21.4.89 Subsequently, the former H.M. invited both the Chief ministers for a joint meeting on 1.8.90. This also did not materialise in view of the inability of the Chief Minister of Karnataka to attend on account of his official preoccupations at Bangalore.

Functioning of Out-door Broadcast vans in Karnataka

*148, SHRI H.C. SRI KANTAIAH: Will the PRIME MINISTER be pleased to state:

- (a) the number of Out-door Broadcast vans functioning in Karnataka at various T.V. relay stations and the number thereof in Bangalore city;
- (b) the number of new Out-door Broadcast vans to be provided in Karnataka during 1990:
- (c) whether any guidelines have ben framed for using these Out-door Broadcast vans; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MIN-ISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRISUBODH KANT SAHAY): (a) and (d). Whereas one outside Broadcast (OB) Van is already available in Karnataka at Doordarshan Kendra, Bangalore, a mini van equipped with Electronic News Gathering Equipment has also been supplied for the Programme Generation Facility Centre under implementation in the State at Gulbarga. While no specific guidelines as such have been issued for the use of OB Vans, they are deployed as and when considered necessary, depending upon the nature and importance of the events to be covered.

[Translation]

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Allocation of funds to voluntary Organisations in Rajasthan

*149. SHRI KAILASH MEGHWAL: Will the PRIME MINISTER be pleased to state:

- (a) the funds allocated by the Union Government to various organisations in Rajasthan engaged in welfare activities during the last there years and the names of the schemes under which this allocation was made.
 - (b) whether these organisations have

submitted the utilisation certificates of the funds allocated to them in the years prior to these three years;

- (c) If not, the amount for which the utilisation certificates have not been received and the steps being taken to obtain them;
- (d) whether any complaints regarding misuse of such funds have been received;and
 - (e) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) Information is given below in statement's I,II and III.

- (b) Yes, Sir.
- (c) Does not arise.
- (d) & (e). No specific complaints have been received.